

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.1224
TO BE ANSWERED ON 03.12.2024

SUPPORTIVE DEVICES TO SPECIALLY ABLED PERSONS

1224. Shri Manoj Tiwari:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is distributing artificial limbs and supportive devices to the Specially abled persons;
- (b) if so, the details thereof during the last three years, State-wise including Delhi; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

(a) to (c) The Department is implementing the Scheme of Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP Scheme) throughout the country through various Implementing Agencies viz., National Institutes/Composite Regional Centres/Artificial Limbs Manufacturing Corporation of India (ALIMCO)/District Disability Rehabilitation Centres/State Development Corporations working in field of Disabilities/other Local Bodies/ Non-Governmental Organizations (NGOs). Under the scheme, Durable, modern and scientifically manufactured aids and assistive devices including Artificial Limbs are provided to Persons with Disabilities (PwDs) for promoting their physical, social and psychological rehabilitation, thereby reducing the effects of disabilities and enhancing their educational and economic potential. The funds are released to various Implementing Agencies for the purchase, fabrication, and distribution of such standard aids and appliances including Artificial Limbs that are in conformity with the objectives of the Scheme. Implementing Agencies take care of/ make suitable arrangements for fitting and post-fitting care of aids and assistive devices including Artificial Limbs distributed under the Scheme. The details of number of beneficiaries distributed with aids and appliances state-wise including Delhi during last 03 years is at Annexure.

ANNEXURE

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.1224 for answer on 03.12.2024 regarding " Supportive Devices to Specially Abled Persons"

State-wise number of beneficiaries covered under ADIP Scheme during the last three years

		2021-22	2022-23	2023-24
S. No.	Name of the State / Union Territory	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	10256	7681	17558
2	A&N Island	145	154	1
3	Arunachal Pradesh	300	0	40
4	Assam	4900	11572	17350
5	Bihar	5950	13136	23978
6	Chandigarh	128	422	163
7	Chhattisgarh	891	1768	320
8	Dadar & Nagar Haveli	86	233	49
9	Daman & Diu	0	0	0
10	Delhi	4214	2120	3286
11	Goa	24	0	418
12	Gujarat	15250	5032	18649
13	Haryana	4072	5937	5913
14	Himachal Pradesh	1272	1924	1808
15	Jammu & Kashmir	4129	6878	6817
16	Jharkhand	5197	11273	7850
17	Karnataka	4829	5622	15752
18	Kerala	2442	2912	6766
19	Ladakh	0	59	355
20	Lakshdweep	0	0	15
21	Madhya Pradesh	25101	19929	33542
22	Maharashtra	30070	10836	55017
23	Manipur	594	581	259
24	Meghalaya	212	2295	42
25	Mizoram	67	1	297
26	Nagaland	496	380	48
27	Orissa	12055	10164	11138
28	Pondicherry	612	0	302
29	Punjab	14815	8006	11259
30	Rajasthan	7488	10132	19869
31	Sikkim	4	67	61
32	Tamil Nadu	21746	11327	12622
33	Telangana	5982	2321	11387
34	Tripura	878	4203	1142
35	Uttar Pradesh	33697	35149	50045
36	Uttarakhand	5854	4244	2510
37	West Bengal	5159	24234	10424
Total		228915	220592	347052
